## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 176/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Bhavana Security & Man Power Somice PH it

SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 252 (3) of Companies Ad, 2013.

SI. NO.

Name Designation

Representation

Signature

1. Amil Kumar Pas Petitiones

2. Krishna Dev Vyes Adv. Roc

## C.P. No.176/ALD/2017

Sri Anil Kumar, PCS for the petitioner. Sri Krishna Dev Vyas, learned CGSC for ROC, Kanpur.

Argument in respect of the present company petition for restoration of the name of petitioner company are heard, judgement is reserved.

Date: 25/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)